

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
(Office of the Registrar General)

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**ORDER**

No: 837 Dated: 25-10-2016

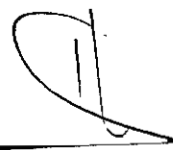
In pursuance of the Notification No. 417 dated 13-10-2015, the following candidates are hereby appointed as Steno-Typists, temporarily in the Grade of Rs. PB1 – 5200-20200 with grade pay Rs. 2400/- in the High Court of Jammu and Kashmir: -

S. No.	Roll No.	Name, Parentage & Address	Place of Posting
1.	139/ST/K	Tahir Manzoor S/o Manzoor Ah. Bhat R/o Zeetheer, Nishat, Srinagar	Registrar Judicial, High Court wing, Srinagar
2.	170/ST/J	Sh. Abhishek Talwar S/O: Sh. Sunit Talwar R/O: H.No. 868, Ward No.37, Housing Colony, Janipur, Jammu	High Court Main Wing. However, he is permitted to submit his joining report before Registrar Judicial, Jammu and report immediately after opening of Office of the Main Wing at Jammu on 07-11-2016.
3.	186/ST/J	Ms. Angita Devi D/O: Sh. Ami Chand Sandal R/O: Plot No.327, Lane No.7 Krishna Vihar, Janipur Housing Colony, Jammu	Registrar Judicial, High Court wing, Jammu
4.	128/ST/K	Ishaq Hameed Bhat S/o Ab. Hameed Bhat R/o Maloora Central, Shaltenag, Srinagar	Registrar Judicial, High Court wing, Srinagar
5.	123/ST/J	Ms. Shivalee Khajuria D/O: Sh. Ram Paul Khajuria R/O: W.No.5, H.No.97, Bishnah, District Jammu	Registrar Judicial, High Court wing, Jammu

The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.

Further all the appointees are hereby directed to join within fifteen days from the date of the issuance of selection list and submit their joining report before the Officer shown against each.

By Order;



(Ashok Kumar Koul)

Registrar General 25-10-16.

No: 21527-38/NG

Dated: 25.10.2016

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, ...for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
3. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar

5. Registrar Vigilance, High Court of J&K, Srinagar, for information.
- 6-7. Registrars (Judicial), High Court of J&K, Jammu/Srinagar, for information and n/a.
8. Director Information, Jammu and Kashmir, Srinagar,  
....for publication of the same in the two each daily English Newspapers  
have wide circulation in Jammu and Kashmir Province.
9. Chief Accounts Officer, High Court Main wing for information
10. Incharge NIC, for uploading on website.
11. S/Shri \_\_\_\_\_  
... for information and compliance.
12. Office file.

  
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**Registrar General**  
25-10-16